

Annexure-1

Name of the Corporate Debtor: Anirudh Civil Engineers and Contractors Private Limited; Date of Commencement of Liquidation: 01-02-2024; List of Stakeholders as on: 08-04-2024

List of Secured Financial Creditors

(Amount in ₹)

Sl No	Name of Creditor	Details of Claims received			Details of claims admitted						Amount of contingent claim	Amount of any mutual dues that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
		Date of receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee	% share in total amount of claim admitted						
1	Bank of Maharashtra	28.02.2024	₹ 40,64,4296.00	₹ 40,47,78,600.66	Secured	₹ 40,47,78,600.66	Yes	As per schedule 1	Yes, as per schedule 1	43.36%	0	0	₹ 16,62,695.34			
2	Central Bank of India	16.03.2024	₹ 46,67,24,121.00	₹ 46,67,24,121.00	Secured	₹ 46,67,24,121.00	Yes	As per schedule 2	Yes, as per schedule 2	49.999%	0	0	₹ -			
SECURITY DETAILS			₹ 87,31,65,417.00	₹ 87,15,02,721.66		₹ 87,15,02,721.66				93.361%			₹ 16,62,695.34			

Schedule 1

Bank of Maharashtra

Primary Security:

Hypothecation of Stocks and receivables

Hypothecation of meste minerals india pvt ltd crushing unit model no I-TC 1000 for Term Loan.

Collateral Security:

1. Unit no 326, Commercial premises Coop society Ltd, Arun chambers, Tardeo main road, Near AC Market, Mumbai 400034

2. Flat No 4, C5 type, Building No 1, sector 5, Near dryanpumpa vidyapeeth & Dr DY Patil Management institute, CBD Belapur, Navi Mumbai

3. Extension of charge on residential flat located at 1402, Tower No 2, Sector 16, Nerul, Navi Mumbai-400706 (sold)

4. Extension of charge on residential flat no 2304, B Wing, Palm Beach Residency, Plot no 24 to 29, Sector 4, Nerul Navi Mumbai (sold)

Schedule 2

Central Bank of India

A) Primary Security: Stock & Receivables

(B) Collateral Security:

► E/M/ Registered Mortgage Deed No 4242 DL/09/05/2014 of two plots Land bearing C.T.S. No. 30(F) and C.T.S.No.34(FD), Survey No.8 and 10 at Bhandari Compound, Village Chandivali, Taluka Kurla, Bombay suburban District, Andheri (East), Mumbai-400 072

In the Name of Mr. Kulddeep Bhandari (Guarantor)

(Admeasuring area 584.28 sq. mtrs)

► E/M/ Supplementary Registered Mortgage Deed No 5425 DL-10.06.2014 of Land bearing C.T.S No. 36(F) Survey No.9 at Bhandari Compound, Village Chandivali, Taluka Kurla, Bombay suburban District, Andheri (East), Mumbai 400 072

In the Name of Mr. Kulddeep Bhandari (Guarantor)

(Admeasuring area 838.84 sq. mtrs)

► E/M/ Registered Mortgage Deed No 4242 DL/09/05/2014 & Supplementary Registered Mortgage Deed No 5425 DL-10.06.2014 of OFE Premises B-11 B Wing, Sila Industrial Estate Mahul Road Chembur Mumbai 400074

In the Name of Mr. Vivek R. Kawde (Director/Guarantor)

(Admeasuring area 650 Sq. Ft. carpet)

Note: 1.As per the claim form received from one of the secured financial creditor, namely, Bank of Maharashtra, whose security details are mentioned in schedule 1, the collateral security no. 3 & 4 has been sold by the creditor.

Central Bank of India the claim form C mentions that one of the flat mortgaged to the Bank has been sold on 20.03.2023 which was in the name of one of the suspended director, Mr. Kulddeep Bhandari for Rs. 9,27,75,000/-.

2. Further, as per the claim received from the

